

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s RIGHT ENGINEERS & EQUIPMENT INDIA PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RIGHT ENGINEERS & EQUIPMENT INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25/06/2008
3.	Authority under which corporate Debtor is incorporated/ registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29253KA2008PTC046899
5.	Address of the registered office and principal office (if any) of corporate debtor	NO.25, D CROSS,BILEKAHALLI INDUSTRIAL AREA, BANNERAGHATTA ROAD, BANGALORE KA 560076
6.	Date of closure of Insolvency Resolution Process	01-12-2021
7.	Liquidation commencement date of corporate debtor	02-12-2020 Date of order of Hon'ble NCLT Bench, Bangalore (Date of receipt of the Order 11-12-2020)
8.	Name and registration number of the Insolvency Professional acting as liquidator	ADDANKI HARESH IBBI Registration No: IBBI/IPA 001/IP/P-01064/2017-18/11757
9.	Address and e-mail of the liquidator, as registered with the Board	Address: N0-36/1, 2 nd Floor, Munivenkatappa Complex, Bellary Main Road, Ganganagar, Bangalore-560032. addanki.haresh@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: N0-36/1, 2 nd Floor, Munivenkatappa Complex, Bellary Main Road, Ganganagar, Bangalore-560032. ipright2020@gmail.com
11.	Last date for submission of claims	11-01-2021

Notice is hereby given that the Hon'ble National Company Law Tribunal Bench , Bangalore has ordered the commencement of liquidation of the RIGHT ENGINEERS AND EQUIPMENT INDIA PRIVATE LIMITED on 02-12-2020.(Which was received on 11-12-2020)

The stake holders of RIGHT ENGINEERS AND EQUIPMENT INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 11-01-2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. **Submission of false or misleading proof of claims shall attract penalties.**

Date :11.12.2020
Place: Bangalore



ADDANKI HARESH
IBBI Registration No: IBBI/IPA 001/IP/P-01064/2017-18/11757